

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 143/74(2)/NCLT/AHM/2016(New)
C.A. No. 157/74(2)/CLB/MB/2016(Old)**

Coram:

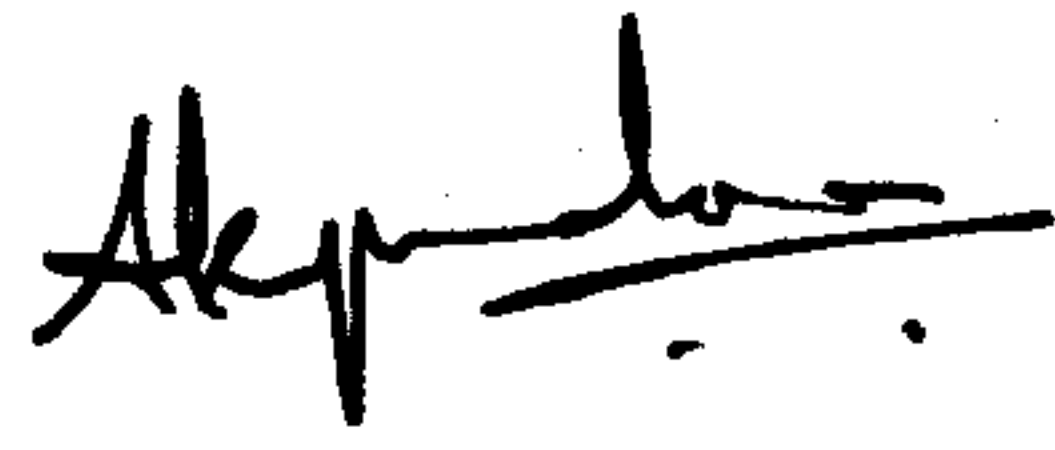
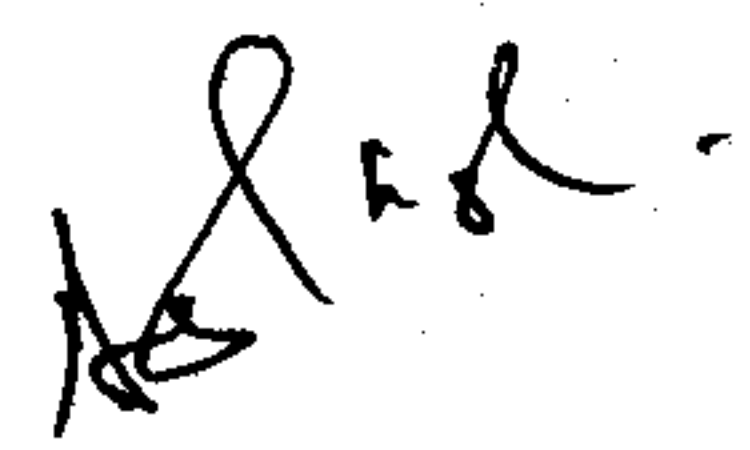
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017**

Name of the Company: Madhya Pradesh State Industrial Development Corp. Ltd.

Section of the Companies Act: Section 74(2) of the Companies Act, 2013;

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	CS DHANRAJ S. THAKUR PCS	PETITIONER (MPSIDC)		
2.	Aspi N. Kapadia	Advocate	For Depositor No. 14 BHEL	
3.	DIPEN SANKHESARA FOR DHAVALUYS	ADVOCATE	For Depositor No. 13 KPT	
4.)	ASHUTOSH SHANDILYA (Advocate)		Depositor Holder No. 3 (Siemens Ltd.)	
5.)	<u>CS DHANRAJ S. THAKUR</u>			

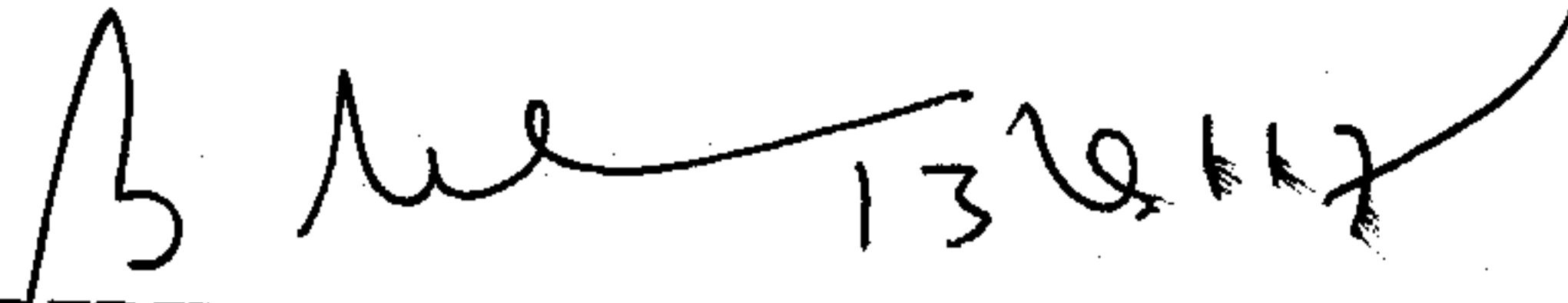
ORDER

Learned PCS Mr. Dhanraj Singh Thakur present for Original Petitioner. Learned Advocate Mr. Ashutosh Shandilya present for Depositor No. 3 (Siemens Ltd). Learned Advocate Mr. Dipen Sankhesara present for Depositor No. 13(KPT). Learned Advocate Mr. Aspi N. Kapadia present for Depositor no. 14 (BHEL).

At request of the petitioners and Respondents.

Meanwhile depositors if they are willing they can follow the order dated 04.08.2017.

List the matter on 07.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of September, 2017.